

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 07/196/2016  
**CA. NO**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2017**

**NAME OF THE COMPANY:** M/s. Bervin Investment & Leasing Ltd.

**SECTION OF THE COMPANIES ACT:** 196

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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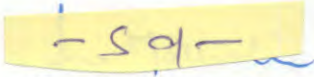
**Present:** Petitioner Mr. Anil Kumar Poddar.  
None for Respondent.

**ORDER**

Notice of this petition had been issued to the respondents.

Let postal receipt as well as the tracking report be placed on record.

To come up on 11.04.2017.

  
**(Ina Malhotra)**  
**Member Judicial**